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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No. 04 / 2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (T) Shri S. VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> March, 2017, 10.30 A.M

Name of the Company	Anurag Jhawar & Anr. -Versus- Chhotanagpur Rope Works Pvt. Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnanku Banerjee  
Anapara Chakraborty  
Sulajha Mishra } Petitioner

Smriti  
Adm  
10-03-17.

ORDER

Ld. Counsel for the petitioners are present.

In this case Mr. L.K.Sarawgi, F.C.A. of L.K.Sarawgi & Associates, 27, Weston Street, Room No. 112, 1<sup>st</sup> floor, Kolkata 700012 be appointed as auditor for auditing for the financial years 2014-15 and 2015-16. In case Mr. L. K. Sarawgi is not available then M/s. Majumder & Co., F.C.A., 17, Ganesh Chandra Avenue, 4<sup>th</sup> floor, Kolkata 700013 be approached for appointment as auditor.

Mr. Shib Das Bhar, 7/32/6/1, Barada Basak Street, Kolkata 700036 be appointed as valuer. In case Mr. Shib Das Bhar is not

available then Mr. Basudev Dey, 29/3B, Lake Place, Ground Floor,  
Kolkata 700029 be approached for appointment as valuer.

The parties to the case may approach them for obtaining their  
consent, and other terms like remunerations etc.

Sd/-

(S. Vijayaraghavan)  
Member (T)

Sd/-

(Vijai Pratap Singh)  
Member (J)